

[Print](#)**Defective Case Register from 2026-07-30 to 2026-07-30**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-EXP/30307/2026	ADV.	2026-07-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs-6/- to be paid 2.C. copy of impugned order under Anx-1 not filed i) Para no wrongly mention in declaration. ii) Put up for SR after filing of c. copy of impugned order
2	D-WP(C)/34578/2026	SUBASH CHANDRA PRADHAN	2026-07-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of 12/- not paid in the v.nama
3	D-WP(C)/31119/2026	AJAYA KUMAR MOHARANA	2026-07-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Paragraph no. not correctly furnished in the petition.2. Date of order under Under Annexure-6 does not tally with Index.3.Date of order and No.of WP(C) No.under Annexure-5 does not tally with Index and para-8 of the petition.4. Date of order under Annexure-6 does not tally with Index and para-9 of the petition.
4	D-CRLMC/22641/2026	SUJIT KUMAR ACHARYA	2026-07-30	1. Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in cover.
5	D-CRLMC/22592/2026	PABITRA KUMAR NAYAK	2026-07-30	1.Date of order and ICC case number not correctly furnished in prayer of the petition. 2. ICC case number not correctly furnished in para no.4 and prayer of the I.A. petition.
6	D-CONTC/34176/2026	RANJAN KUMAR NAYAK	2026-07-30	i) Address of the contemnnot not properly furnished.ii) Late not mentioned before the father name of the deponent in Affidavit.i) Postal receipt and cause title of the wp(c) not filed. iii) For further S.R. after removal of defect.
7	D-RPFAM/34303/2026	SUNIL KUMAR PANDA	2026-07-30	good ground not furnished
8	D-CRLMC/22280/2026	ANURAG PATI	2026-07-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioners.2 3 and 4 in V.nama does not tally with cause title.
9	D-WP(C)/34178/2026	SUSANTA KUMAR NAYAK	2026-07-30	1. Prov. of Law incorrectly furnished on the Top of Cause Title
10	D-CRLMA/21955/2026	DEEPTI RANJAN JENA	2026-07-30	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Separate sheet after Vnama be removed.
11	D-CRLMA/22033/2026	ADV.	2026-07-30	17-REFERENCE CERTIFICATE NOT FURNISHED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED i) Address of the petitioner not visible in cause title. ii) Put up for SR after removal of defect and c. copy of impugned order.
12	D-WP(C)/34222/2026	PRAGYAN PARAMITA MOHANTY	2026-07-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
13	D-WP(C)/33368/2026	TUSHAR KANTA NAYAK	2026-07-30	1. Page marking not done in index
14	D-CMP/34317/2026	RAMA CHANDRA RATH	2026-07-30	20-VERNACULAR CERTIFICATE NOT FURNISHED.
15	D-EXP/30412/2026	BASUDEV BARIK	2026-07-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C. copy of impugned order under Anx-1 not filed. 2. Petitioner in Exp not party in wp (c). I.A. to be filed for leave prefer to Exp. i) Vernacular certificate not furnished. ii)Petitioner in Exp not party in wp (c). I.A. to be filed for leave prefer to Exp. iii) Put up for SR after filing of c. copy of impugned order.
16	D-WP(C)/31120/2026	AJAYA KUMAR MOHARANA	2026-07-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. As per record,Annexure-1 not properly page marked.2. Age of the deponent in affidavit does not tally with cause title.3. Paragraph no. not correctly furnished in the petition.
17	D-CMAPL/26482/2026	KHAN MAHMOODUL HASAN NIAMATI	2026-07-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 1920 days delay 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3.Op. no. 3 in wp (c) not made party in CMAPL. 4. i) Page mark not correctly furnished in Index. ii) District not mention in cause title of ops. iii) Reference certificate not furnished. iv) Para no. not correctly furnished in declaration. v) Op. no. 3 in wp (c) not made party in CMAPL. vi) Put up for SR after removal of defects.

18	D-WP(C)/32456/2026	KSHIROD KUMAR ROUT	2026-07-30	Date not correctly mentioned in prayer
19	D-CRLMP/22356/2026	HALADHAR SETHY	2026-07-30	1 . Detail address of op - 2not mentioned in C.T.
20	D-WP(C)/34463/2026	PRAVAT CHANDRA MOHANTY	2026-07-30	1. Address of OP No.4 not correct. 2. Date of representation in Para 12 not correct. 3. Date of Ann.1 in Index not correct
21	D-WP(C)/33910/2026	SUSANTA KUMAR JETHY	2026-07-30	1. Page marking of Ann.4 in Index not correct.
22	D-CRLMC/22614/2026	AMITABH PANDA	2026-07-30	Case no. not correct in prayer.C.copy of FIR not filed.
23	D-WA/27417/2026	JAYANT KUMAR RATH	2026-07-30	annexure-1 as per index not filed
24	D-WP(C)/33121/2026	SANDIPANI NAYAK	2026-07-30	1. Advocate for the petitioner not signed by the Prayer of the petition. 2. Date not mentioned in V.nama.
25	D-CRLMP/22284/2026	SATYABRATA DASH	2026-07-30	1. LTI of the Deponent not Attested in affidavit
26	D-WP(C)/33590/2026	TUSAR KANTA MAHANTA	2026-07-30	. Date of order under Annexure-2 does not tally with para-7 of the petition
27	D-RPFAM/34182/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-07-30	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 10/ not paid
28	D-WP(C)/33607/2026	DR. BINODA KUMAR MISHRA	2026-07-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.29 to 32 not neat and legible.
29	D-MACA/34472/2026	JAYASANKAR MISHRA	2026-07-30	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
30	D-WP(C)/33160/2026	ANIRUDHA DAS	2026-07-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page marking not correct in annxure-7 in petition and index.Rs.50/- not paid in Vnama.
31	D-WP(C)/33155/2026	ANIRUDHA DAS	2026-07-30	Page marking not correct in petition.
32	D-WA/23295/2026	RAMDAS ACHARY	2026-07-30	i) Status of appellant not furnished.ii) Put up for SR after removal of defect and calculation of limitation after disposal of I.A. no. 1823/2026
33	D-WP(C)/34464/2026	PRAVAT CHANDRA MOHANTY	2026-07-30	1. Address of OP No.4 not correct.
34	D-CONTC/34254/2026	SOUGAT DASH	2026-07-30	No authorization furnished in the affidavit of co-petitioner
35	D-WA/23910/2026	RAMDAS ACHARY	2026-07-30	i) Put up for SR after removal of defects and disposal of I.A. no. 1837/2026
36	D-WP(C)/34085/2026	DILLIP KUMAR MOHAPATRA	2026-07-30	1. In affidavit, occupation of the deponent wrongly furnished.

37	D- CONTC/32857/2026	ATMAJIT MANMITH DAS	2026-07- 30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
38	D- CONTC/34060/2026	ADV.	2026-07- 30	I) Date of order of wp(c) not correctly mentioned in para-4 of the petition
39	D-WP(C)/34565/2026	AMITAV TRIPATHY	2026-07- 30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
40	D- CRLMP/20370/2026	MANAS KUMAR CHAND	2026-07- 30	1. Husband name of the petitioner in cause title not tally with Affidavit.
41	D- CONTC/34105/2026	ADV.	2026-07- 30	I) WP(c) no. not mentioned in reference certificate.
42	D- CRLMA/22194/2026	ALOK KUMAR MOHAPATRA	2026-07- 30	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. i)Date of disposed of wrongly mention in synopsis. ii) Name of the P.S. wrongly mention in synopsis. iii)Put up for SR after removal of defects and c. copy of order
43	D-WP(C)/34235/2026	SHARMISTHA SAMAL	2026-07- 30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
44	D-EXP/30306/2026	ADV.	2026-07- 30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Court Fee Rs-6/- to be paid. 2.C. copy of order under Anx-1 not filed. i) Serial no. not correctly mention in cause title of ops. ii) Vernacular certificate not furnished. Put up for SR after filing of c. copy of impugned order.
45	D-WP(C)/34287/2026	SAROJA KANTA SAMAL	2026-07- 30	Page 67 not properly tagged.
46	D-WP(C)/33523/2026	BIKAS KARNA	2026-07- 30	8-CAUSE TITLE NOT IN ORDER.
47	D- CRLMC/22469/2026	AMITAV TRIPATHY	2026-07- 30	C.copy order to be filed.
48	D-WP(C)/33123/2026	SUSHANTA KUMAR JOSHI	2026-07- 30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
49	D-WP(C)/33311/2026	NIKUNJA KUMAR ROUT	2026-07- 30	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-3 affidavit in the I.A not correctly mentioned.

50	D-CONTC/32335/2026	SWOYAM PRABHU JENA	2026-07-30	1. Name of the opp. party not correctly furnished in synopsis. 2. Vernacular certificate not furnished. 3. Age of the petitioner in cause title not tally with Affidavit. 4. Address of the Honble C.J. not correctly furnished. 5.Period of Delay 256 days.
51	D-CRLMC/22693/2026	BIKASH KARNA	2026-07-30	1. Annex- 1 not properly page marked.
52	D-CRLMC/21908/2026	SURYAKANTA DWIBEDI	2026-07-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures ,Vnama affidavit be kept in cover.
53	D-CRLA/22505/2026	RAKESH KUMAR ROUTRAY	2026-07-30	1. Period of Delay 150 days delay,Limitation petition not filed
54	D-FAO/34083/2026	AKSHYANGSHU SEKHAR NANDY	2026-07-30	1.Court Fee 12/ payable , paid 6/ d.c.f to be paid
55	D-BLAPL/22902/2026	DHANANJAYA NAYAK	2026-07-30	i) Annexure-2 not properly page marked.
56	D-RSA/32580/2026	SIBA RANJAN POLAI	2026-07-30	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Period of Delay 796 days.I.A for condonation of delay not filed.
57	D-WPCRL/22080/2026	SATYABRATA DASH	2026-07-30	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as CRLMP
58	D-WP(C)/33881/2026	KOUSIK ANANDA GURU	2026-07-30	1. Page not chronologically affixed .After page 1 there is page 3
59	D-WP(C)/31056/2026	SASWAT KUMAR ACHARYA	2026-07-30	Annexure-16 not mentioned in averments.page nos.42 47 and 248 to 260 not neat
60	D-WP(C)/33940/2026	MAHENDRA KUMAR SAHOO	2026-07-30	1. Annexure- 13 not attested
61	D-WP(C)/33361/2026	CHINMAYA RANJAN DAS	2026-07-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
62	D-WP(C)/34607/2026	PRADEEP KUMAR MOHAPATRA	2026-07-30	1. As per index annex.2 not properly furnished.2. As per prayer judgement dtd.17-12-2021 passed in wpc (OAC)864/2018 and judge. dtd.7-3-2026 passed in WP (C) No. 248 and 289 of 2026 not filed.
63	D-CRLMC/20519/2026	AJAYA KUMAR MOHRANA	2026-07-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 not neat.P.S no not mentioned in the cause title. P.S number not tally with Copy of order and F.I.R copy.
64	D-CRLMC/22791/2026	SUKANTA KUMAR DALAI	2026-07-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title and paragraph no. not correctly

				furnished in declaration of I.A
65	D-WP(C)/33474/2026	DURGESH NARAYAN RATH	2026-07-30	1. Ann.4 not filed and incomplete Ann.3 filed. Resubmit for SR after filing of the same.
66	D-MATA/34362/2026	ARUN KUMAR BUDHIA	2026-07-30	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 10/ not paid 2. being aggrieved not furnished
67	D-CMP/34147/2026	RANJAN KUMAR ROUT	2026-07-30	3-AUTHENTICATION FEE IS DEFICIENT.
68	D-CRLMP/22578/2026	SOUBHAGYA SUNDAR DAS	2026-07-30	1. Page nos.11 and 12 not legible
69	D-WP(C)/33263/2026	ANUPAM DASH	2026-07-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit
70	D-WP(C)/33323/2026	SOURAV SUMAN BHUYAN	2026-07-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
71	D-CONTC/34256/2026	SOUGAT DASH	2026-07-30	No authorization furnished in the affidavit of co-petitioner.
72	D-CONTC/32957/2026	SUBHADUTTA ROUTRAY	2026-07-30	Put up for further S.R.after filing Cause Title of W.P.(c)
73	D-WP(C)/33135/2026	TUSAR KANTI PRAHARAJ	2026-07-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Age of the Petitioner not tally with cause title and affidavit.
74	D-WP(C)/34592/2026	BIBHU PRASAD PANDA	2026-07-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
75	D-WA/17767/2026	DR. JITENDRA KUMAR LENKA	2026-07-30	1. Period of Delay 91 days delay. 2. Authentication fee due on the Appellate Court Judgement Rs 5/- to be paid
76	D-CONTC/28567/2026	SMRUTI PRASAD SAHOO	2026-07-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
77	D-CRLMC/21109/2026	AMITAV TRIPATHY	2026-07-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Date of order not tally with Index.Annexture be kept in envelop.
78	D-WP(C)/34469/2026	PRAVAT CHANDRA MOHANTY	2026-07-30	1. Address of OP No.4 not correct.
79	D-WP(C)/33124/2026	SANDIPANI NAYAK	2026-07-30	1. Date not mentioned in V.nama. 2. Age of the petitioner in cause title and v.nama not tally with Affidavit. 3. Sl. no.2 not correctly furnished in Affidavit.

80	D-WP(C)/33271/2026	MAGA BEHERA	2026-07-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date of Xerox copy of Representation vide annex-2 not tally with Index.
81	D-WP(C)/32458/2026	KSHIROD KUMAR ROUT	2026-07-30	Date not correct in prayer.
82	D-CRLMC/21288/2026	BIJAYA KUMAR RAGADA	2026-07-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the name of victim /Informant from the petition and Annexures. 2. Name of victim / Informant need not be disclosed in connection with Annexures and kept in closed cover.
83	D-WP(C)/32181/2026	SUPRIYO RANJAN MAHAPATRA	2026-07-30	1. Paragraph 35 to 37 filled twice in the W.P
84	D-ABLAPL/22611/2026	SURESH KUMAR PANDA	2026-07-30	14-NOT PROPERLY INDEXED. 1.Petition not properly Paginated. 2.Reference Certificate not properly furnished. 3.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
85	D-CRLMC/19471/2026	MANAS KUMAR CHAND	2026-07-30	C.Copy of order to be filed.
86	D-CRLMC/21566/2026	SUBASH CHANDRA ACHARYA	2026-07-30	1.Copy of Annexures-1 to 6 disclosing the name of Informant/Victim be kept in cover.
87	D-WP(C)/34229/2026	RAJAKISHORE SAHOO	2026-07-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
88	D-WP(C)/34812/2026	BRAHMANANDA TRIPATHY	2026-07-30	Page 28 not available
89	D-RSA/25452/2026	RANJIT MOHANTY	2026-07-30	1. Period of Delay 57 days.I.A for condonation of delay Not filed.
90	D-ABLAPL/22613/2026	SURESH KUMAR PANDA	2026-07-30	14-NOT PROPERLY INDEXED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Petition not properly Paginated. 2.Paragraphs and Annexure not properly mentioned in declaration of affidavit. 3.Reference Certificate not properly furnished. 4.As per High Court

				Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
91	D-RSA/34319/2026	DEBAKANT MOHANTY	2026-07-30	L.A.Court mentioned under A-2 be corrected in the Being aggrieved portion and in the Prayer of the Appeal Memo.
92	D-WP(C)/32471/2026	ASISH KUMAR RAY	2026-07-30	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index
93	D-CRLMP/22157/2026	BIREN SANKAR TRIPATHY	2026-07-30	necessary document regarding expediting trial not filed, further SR
94	D-CRLMC/21956/2026	DEEPTI RANJAN JENA	2026-07-30	1. As per Index,Annexure-5 and 6 described in the petition but not filed.2. Put up for further S.R.after filing of impugned order dated20.06.2026.
95	D-WP(C)/33508/2026	SUBHANKAR ROUT	2026-07-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned affidavit in the I.A
96	D-WP(C)/33841/2026	PRANAYA KISHORE HARICHANDAN	2026-07-30	Page nos not correctly mentioned in petition
97	D-WP(C)/34283/2026	ABHAYA KUMAR BEHERA	2026-07-30	1. Date Chart not page marked. Synopsis and Date chart not mentioned in Index
98	D-CRLMP/15692/2026	NIRANJAN PANDA	2026-07-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
99	D-CONTC/33455/2026	ATMAJIT MANMITH DAS	2026-07-30	Index not page marked.
100	D-CONTC/32299/2026	SURYAKANTA DASH	2026-07-30	i) Date of order not correctly mentioned in para-3 of the petition.ii) Date of order passed in wp(c) not mentioned in prayer of the petition.
101	D-WA/32798/2026	ADV.	2026-07-30	1. Period of Delay 46 days 2. Court Fee 6/ paid dcf 6/ to be paid 3. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 3 not paid 4. under taking for oriya annexure not furnished
102	D-CRLMP/9152/2026	RAICHARAN MOHAPATRA	2026-07-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
103	D-WP(C)/31868/2026	GAJENDRANATH ROUT	2026-07-30	1. Annexure-3 not page marked in Index.2. Rough page scanned after page no.20.
104	D-RSA/32970/2026	DEBABRATA DASH	2026-07-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
105	D-WP(C)/34586/2026	SUKANTA KUMAR MISHRA	2026-07-30	1-COURT FEE IS DEFICIENT. 1.Rs.1.00 not to be paid.2.Page 18 not neat.

106	D-WP(C)/32457/2026	KSHIROD KUMAR ROUT	2026-07-30	date not correct in prayer.
107	D-CRLMP/22451/2026	AMIT KUMAR NATH	2026-07-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 50/- not paid.
108	D-WP(C)/35015/2026	AKSHAYA KUMAR JENA	2026-07-30	1-COURT FEE IS DEFICIENT. 18/- not paid.
109	D-WP(C)/33130/2026	MANOJA KUMAR KHUNTIA	2026-07-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In Affidavit, occupation of the deponent wrongly furnished.
110	D-WP(C)/33952/2026	ASISH MISHRA	2026-07-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
111	D-WP(C)/34719/2026	RAJJEET ROY	2026-07-30	Page 22 24 to 31 34 37 to 39 not legible.
112	D-MACA/34513/2026	RIMJHIMBALA PATI	2026-07-30	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 113 days
113	D-CMAPL/24691/2026	HEMANTA KUMAR TRIPATHY	2026-07-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 152 days delay 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3.Opp no. 4 to 5 (d) in wp (c) are not made party in CMAPL. 4i) Page mark not correctly mention in Index. ii) Date of disposed wrongly mention in Index at serial no.4 iii) Opp no. 4 to 5 (d) in wp (c) are not made party in CMAPL. iv) Put up for SR after removal of defects.
114	D-CRLMP/9157/2026	RAICHARAN MOHAPATRA	2026-07-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
115	D-CMAPL/19492/2026	ADV	2026-07-30	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
116	D-BLAPL/22782/2026	SURYA KANTA PRADHAN	2026-07-30	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.

117	D-WP(C)/34747/2026	SOUBHAGYA KUMAR RATH	2026-07-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 40 and 46 not neat
118	D-CRLMA/22660/2026	BEDA PRAKASH PANDA	2026-07-30	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Redacted the name of victim, relatives and detail address of FIR detail slip, AC slip, Index, cause title, affidavit, Anx-1 2 4 5 v. nama, undertaking, memo and unredacted copy of the affidavit, Anx-1 2 4 5 v. nama to be kept in sealed cover. Put up for SR after removal of defects.
119	D-CRLMP/16012/2026	MOHENDRA DALAI	2026-07-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
120	D-RSA/31305/2026	AMIT PRASAD BOSE	2026-07-30	Age of Appellants No-2 and 5 not stated in the memo. of Appeal
121	D-CONTC/32872/2026	ADV	2026-07-30	i) Page mark of synopsis and date chart not furnished in index.
122	D-WP(C)/33913/2026	BHAWANI SANKAR PANIGRAHI	2026-07-30	1. Annexure-1 AND 2 not attested
123	D-CRLMC/21281/2026	ACHYUTANANDA PATTANAIK	2026-07-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraph no. not correctly furnished in declaration.2.Signature of the deponent in affidavit not furnished.3. Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in cover.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 30-07-2026 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTC/10609/2023	CONTC/10609/2023	ADV	OTHERS. PUT UP FOR SR AFTER FILING OF COPIES OF COURT ORDER ALONG WITH CT IN WP(C) NO. 31958 OF 2021 AND CONTC NO. 2795 OF2022
2	CONTC/10662/2023	CONTC/10662/2023	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF CT IN WP(C) NO. 9094/2021 AND CONTC NO. 2586/2022
3	CONTC/10671/2023	CONTC/10671/2023	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF CT IN WP(C) NO. 9097/2021 AND CONTC NO. 2584/2022
4	CONTC/10673/2023	CONTC/10673/2023	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF CT IN WP(C) NO. 9102/2021 AND CONTC NO. 2585/2022
5	CONTC/10674/2023	CONTC/10674/2023	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF CT IN WP(C) NO. 9099/2021 AND CONTC NO. 2582/2022
6	CONTC/10685/2023	CONTC/10685/2023	M/S. BASUDEV BARIK	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	CONTC/10665/2023	CONTC/10665/2023	ADV.	OTHERS. NOT CORRECTLY ADDRESSED TO THE HONORABLE COURT OTHERS. PUT UP FOR SR AFTER FILING OF CT IN

				WP(C) NO. 9104/2021 AND CONTC NO. 2580/2022 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
8	CONTC/10669/2023	CONTC/10669/2023	ADV.	OTHERS. PUT UP FOR SR AFTER FILING OF CT IN WP(C) NO. 9089/2021 AND CONTC NO. 2581/2022 OTHERS. NOT CORRECTLY ADDRESSED TO THE HONORABLE COURT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	CONTC/10667/2023	CONTC/10667/2023	ADV.	OTHERS. NOT CORRECTLY ADDRESSED TO THE HONORABLE COURT OTHERS. PUT UP FOR SR AFTER FILING OF CT IN WP(C) NO. 9105/2021 AND CONTC NO. 2583/2022 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED